

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 291/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

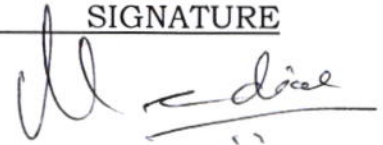
NAME OF THE PARTIES: Tara Aluminium Works Pvt.Ltd.
V/s.
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. U. Mannadiar
of b Ashay Kulkarni

Advocate



2. Srinivas Atreya
Chatti of b Dr. Manishah
by Cyril Amarchand
Mangaldas for
Respondent

Advocate



→

ORDER

TCP No. 291/ I&BP/NCLT/MB/MAH/2017

As the parties have reported that Settlement has already been entered into,
at their request, list this matter on 4.10.2017 for Reporting Settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)